

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/11/KOB/2023
SECTION	SEC 213, 241, 242 C/ACT R/W NCLT RULE 81
NAME OF PARTIES	PETER K JOSEPH V/S GOODNESS MEDIA PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	MOHAN PULICKKAL, AMRUTHA VIDYADHARAN A
RESPONDENTS ADVOCATE/ PROFESSIONAL	KSR & CO, ARTIS LAW HOUSE

18th JULY 2024

O R D E R

CP(C/ACT)/11/KOB/2023

Learned Counsel, Mr. Mohan Pulickkal appears virtually on behalf of Petitioner. Learned Counsel, Mr. Bijoy Pulipra is appearing on behalf of Respondents. Learned Counsel, Ms. Srinithi appears on behalf of Respondents 1, 3 & 4 through virtual mode and seeks further time to file reply affidavit to the amended Company Petition. In the interests of justice, a last and final opportunity is granted to Respondents 1, 3 & 4 to file their reply to the amended petition within a period of 2 weeks. Copy of the same shall be served on the other side.

List this matter on **19.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**